

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1112/(MAH)/2017  
CA No.

**CORAM:**

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: Omicron Ensing Pvt.Ltd.  
V/s.  
Centech Engineers Pvt.Ltd.

## SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	G.M. JOSHI	Advocate for Respondent	 14/07/2017

## ORDER

CP No.1112/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.7.2017 for hearing.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)